

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 16.11.2016

ORDER NO. 159 of 2016


Hon'ble President is pleased to partially modify the sitting notified vide order no. 148 and 157 of 2016 for CESTAT Delhi to the extent indicated below:-

On 18.11.2016 at 10.30 a.m. Hon'ble Shri S.K. Mohanty, Member (J) and Hon'ble Shri Ashok K. Arya, Member (T) will hear Excise Division Bench matters.

On 18.11.2016 at 2.30 p.m. Hon'ble Ms. Archana Wadhwa, Member (J) will hear the following ROM matter:

E/ROM/50945/2014-SM

By Order


(A. Mohan Kumar) 16/11
Registrar

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Dy. Registrar